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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ LPA 320/2024, CM APPL. 23753/2024
THUKRAL MECHANICAL WORKSAppellant
Through: Mr. Sachin Gupta, Adv.

versus

PM DIESELS PRIVATE LIMITED & ANR.Respondents
Through: Mr. N. Mahabir, Mr. P.C. Arya,
and Mr. Udit Gupta, Adv.

+ RFA(OS) 13/2024, CM APPL. 24048/2024
THUKRAL MECHANICAL WORKSAppellant
Through: Mr. Sachin Gupta, Adv.

versus

PM DIESELS P LIMITEDRespondent
Through: Mr. N. Mahabir, Mr. P.C. Arya,
and Mr. Udit Gupta, Adv.

+ RFA(OS) 38/2024
P. M. DIESELS PVT. LTD.Appellant
Through: Mr. N. Mahabir, Mr. P.C. Arya,
and Mr. Udit Gupta, Adv.

versus

THUKRAL MECHANICALS WORKSRespondent
Through: Mr. Sachin Gupta, Adv.

+ LPA 324/2024, CM APPL. 24003/2024
THUKRAL MECHANICAL WORKSAppellant
Through: Mr. Sachin Gupta, Adv.

versus

PM DIESELS PRIVATE LIMITED & ANR.Respondents
Through: Mr. N. Mahabir, Mr. P.C. Arya,
and Mr. Udit Gupta, Adv.



+ LPA 325/2024, CM APPL. 24007/2024
THUKRAL MECHANICAL WORKSAppellant
Through: Mr. Sachin Gupta, Adv.

versus

P.M. DIESELS PRIVATE LIMITED & ANR.Respondents
Through: Mr. N. Mahabir, Mr. P.C. Arya,
and Mr. Udit Gupta, Adv.

+ LPA 326/2024, CM APPL. 24011/2024
THUKRAL MECHANICAL WORKSAppellant
Through: Mr. Sachin Gupta, Adv.

versus

PM DIESELS PRIVATE LIMITED & ANR.Respondents
Through: Mr. N. Mahabir, Mr. P.C. Arya,
and Mr. Udit Gupta, Adv.

+ LPA 327/2024, CM APPL. 24015/2024
THUKRAL MECHANICAL WORKSAppellant
Through: Mr. Sachin Gupta, Adv.

versus

PM DIESELS PRIVATE LIMITED & ANR.Respondents
Through: Mr. N. Mahabir, Mr. P.C. Arya,
and Mr. Udit Gupta, Adv.

+ LPA 328/2024, CM APPL. 24019/2024
THUKRAL MECHANICAL WORKSAppellant
Through: Mr. Sachin Gupta, Adv.

versus

P.M. DIESELS PRIVATE LIMITED & ANR.Respondents
Through: Mr. N. Mahabir, Mr. P.C. Arya,
and Mr. Udit Gupta, Adv.

+ LPA 329/2024, CM APPL. 24031/2024



THUKRAL MECHANICAL WORKSAppellant
Through: Mr. Sachin Gupta, Adv.

versus

PM DIESELS PRIVATE LIMITED & ANR.Respondents
Through: Mr. N. Mahabir, Mr. P.C. Arya,
and Mr. Udit Gupta, Adv.

+ LPA 330/2024, CM APPL. 24035/2024
THUKRAL MECHANICAL WORKSAppellant
Through: Mr. Sachin Gupta, Adv.

versus

PM DIESELS PRIVATE LIMITED & ANR.Respondents
Through: Mr. N. Mahabir, Mr. P.C. Arya,
and Mr. Udit Gupta, Adv.

+ LPA 331/2024, CM APPL. 24039/2024
THUKRAL MECHANICAL WORKSAppellant
Through: Mr. Sachin Gupta, Adv.

versus

PM DIESELS PRIVATE LIMITED & ANR.Respondents
Through: Mr. N. Mahabir, Mr. P.C. Arya,
and Mr. Udit Gupta, Adv.

+ LPA 332/2024, CM APPL. 24043/2024
THUKRAL MECHANICAL WORKSAppellant
Through: Mr. Sachin Gupta, Adv.

versus

PM DIESELS PRIVATE LIMITED & ANR.Respondents
Through: Mr. N. Mahabir, Mr. P.C. Arya,
and Mr. Udit Gupta, Adv.

+ LPA 333/2024, CM APPL. 24056/2024
THUKRAL MECHANICAL WORKSAppellant



Through: Mr. Sachin Gupta, Adv.

versus

PM DIESELS PRIVATE LIMITED & ANR.Respondents

Through: Mr. N. Mahabir, Mr. P.C. Arya,
and Mr. Udit Gupta, Adv.

+ RFA(OS)(COMM) 11/2024, CM APPL. 24052/2024
SUMITA RANIAppellant

Through: Mr. Sachin Gupta, Adv.

versus

NITIN MACHINE TOOLS PVT LTD & ORS.Respondents

Through: Mr. N. Mahabir, Mr. P.C. Arya,
and Mr. Udit Gupta, Adv.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER

% **18.09.2025**

Re-notify on 24 September 2025 in the Supplementary List as
part heard.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

SEPTEMBER 18, 2025/NG